COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 76 OF 2016 &</u> IA NOS. 185 AND 186 OF 2016

Dated: 14th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Trading Co. Ltd. Appellant(s)

Vs.

Bharat Aluminium Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Apoorva Kurup

Ms. Nidhi Mittal

Counsel for the Respondent(s) : Mr. Matrugupta Mishra

Mr. Shourya Malhotra for R-1

Mr. Ravin Dubey for R-2

Mr. Ravi Sharma for R-3

ORDER

I.A. No. 186 of 2016 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for hearing on *01.02.2018*.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd